NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/09/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/4/ (IB)/2017

NAME OF THE PETITIONER(S)

: CMI ENERGY INDIA PVT LTD

NAME OF THE RESPONDENT(S)

: EASUN REYOLLE LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL) DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ORDER

Counsel for petitioner present. Counsel for respondent present and stated that the senior counsel could not attend before the Adjudicating Authority due to personal inconvenience and sought time for submitting arguments. Time extended finally at request. Put up on 13.09.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

bc